

**Fact-sheet on enforcement related issues for the State/UT**

	<b>Subject</b>	<b>Information</b>
<b>S.No.</b>	Name of State/UT	<b>Andaman &amp; Nicobar Islands</b>
1.	State Population as per census 2011	3,80,581
2.	No. of Districts in the State/UT	03
3.	Name and Designation of the Food Safety Commissioner	<b>Sh. Abhishek Dev</b> , IAS Deputy Commissioner, South Andaman District
4.	Contact details & e-mail	Office of the Deputy Commissioner South Andaman District, Port Blair 744101 Tel: 03192233089 Fax: 03192245444 Email: <a href="mailto:anicfs2013@gmail.com">anicfs2013@gmail.com</a>
5.	Name of Nodal Officer and contact details	Sh. Kishore Shrhadar Lakshman, Joint Commissioner (FS) Office of the Deputy Commissioner South Andaman District Tel: 03192231951 Fax: 0319224544 Email: <a href="mailto:anicfs2013@gmail.com">anicfs2013@gmail.com</a>
6.	Number of DO	Full Time: 02 Part Time: 01
7.	Number of AO	03
8.	Number of FS	Full Time: 14
9.	Status of State Food Laboratories	Total Number: 01 Number of functional laboratories- 01
10.	Number of Food Analyst	01
11.	No. of State labs that are NABL accredited	Nil
12.	Food Business Units licensed till date	Online: 587 Offline: 242
13.	Food Business Units registered till date	Online: 3255 Offline: 2494
14.	Status of Online (FLRS) license/Registration in districts of States/UTS	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	01
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	02
15.	Whether State level Advisory Committee is re-constituted (SLAC) as per FSSAI letter No. 1(82/2013/Enf-II/ Advisory Committee/FSSAI dated 20.11.2018?	A proposal has been submitted to UT Administration

	(Annexure-VIII)	
16.	Whether District level Advisory Committee is re-constituted (DLAC) as per FSSAI letter No. 1(82/2013/Enf-II/ Advisory Committee/FSSAI dated 20.11.2018? (Annexure-VIII)	A proposal has been submitted to UT Administration
17.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
18.	Number of food samples collected	268
19.	Number of food samples analyzed	268
20.	Number of food samples found adulterated, unsafe, substandard and misbranded	44
21.	Number of cases launched against FBOs	Adjudications/ Compounding : 90  Criminal Court : 01
22.	Details of Adjudications	No. of Cases disposed : 89 No. of cases in which penalty is imposed : 89 Amount of Penalty raised : Rs. 1254000/-
23.	Details of Criminal cases	No. of cases convicted : 01 No. of cases Acquittal : Nil Amount of Penalty raised : Rs. 20,000/-